

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIBHA OVERSEAS EXIM PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	VIBHA OVERSEAS EXIM PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	17.05.1999
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES - DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U27109DL1999PTC099785
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REG OFFICE: 29, SHIVAJI MARG, NEW DELHI-110015.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	04.06.2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17.10.2019, INTIMATION RECEIVED ON 05.11.2019 VERBALLY FROM THE HON'BLE COURT WHILE APPEARED PERSONALLY.NO WRITTEN INTIMATION RECEIVED.
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. RAJINDER SINGH SIDHU J-3/3, 2 ND FLOOR, DDA FLATS, BEHIND ALAKNANDA MARKET KALKAJI, NEW DELHI-110019 REG NO: IBBI/IPA-001/IP-P00987/2017-18/11772 E-MAIL: rssfca@gmail.com MOBILE NO : 9811299566 TEL: 011-26033993
9.	LAST DATE FOR SUBMISSION OF CLAIMS	04.12.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Division Bench Delhi-3 has ordered the commencement of liquidation of the Vibha Overseas Exim Private Limited on 17.10.2019 [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of Vibha Overseas Exim Private Limited are hereby called upon to submit a proof of their claims, on or before 04.12.2019 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



RAJINDER SINGH SIDHU
REG NO: IBBI/IPA-001/IP-P00987/2017-18/11772



Date and Place: 08/11/2019 DELHI